CCI&E, Bombay, as reported in the Impex Times of 25th August, 1990.

- (b) if so, whether the import and export policies will be modified or amended to meet the requirements of Law as laid down by the above judgements;
- (c) whether any appeal has been filed against these judgements; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OP COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

- (b) The first case pertaining to Mjs. Garments International Private Limited (and ont M|s. Garment In dustries Private Limited as stated in the question) relates to grant of Cash Compensatory Support (CCS). The scheme has since been abolished with effect from 3rd July, 1991. The second case relates to grant of Adhoc licences and issue of subsidiary licence for import of spares. This scheme is till continuing as per present Import Policy.
- (c) and (d) The Textile Division of this Ministry have filed an appeal Division before the Bench of the Hon. Karnataka High Court against by judgement delrtered Single Judge of Hon'ble Karnataka Hign Court in the case of Mis. Gar Private Ltd. ment International The appeal has been admitted bv the Hon'ble Court and is pending for final decision. No appeal was filed of Bombay against the judgement High Court in the case of M|s, Echbee Corporation as it was considered not advisable to do so.

Appointment of Teachers by Punjabi Academy

- 1134. SHRIMATI VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleas-ed to state:
- (a) whether it is a fact that the Punjabi Academy in Delhi appoints

- about 1400 to 1500 part time Punjabi teachers in Government/Recognised schools every year to promote Punjabi language in the Union Territory;
- (b) whether it is also a fact that these teachers are being paid a meagre salary of Rs. 500|- to Rs. 700|-p.m. and the salary for summer vacations is not paid to them;
- (c) whether Government propose to inrease the salary of these teachers in the near future; and
- (d) whether Government have any plan to regularise the Services of Punjabi teachers, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH); (a) The Punjabi Academy has appointed 1444 part time teachers upto 1990-91 on fixed honorarium in different schools under Delhi Administration, Municipal Corporation of Delhi, N.D.M.C, aided schools, & Unaided recognised schools.

- (b) Yes, Sir.
- (c) No, Sir.
- (d) No, Sir. These are part time appointments.

N. D. S. Instructors serving in Punjab

- 1135. SHRI A. NALLASIVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state
- (a) whether it is a fact that th fox-mer N. D. S. instructors wer handed over to the States U.T. Ad ministrations on specific terms ar conditions duly accepted and agre upon by the Union Government, t State Governments and the emploj es;
- (b) whether it is a fact that the D.S. instructors serving in Pun were allowed their absorption